

GOVERNMENT OF INDIA
MINISTRY OF DRINKING WATER & SANITATION
LOK SABHA
UNSTARRED QUESTION NO.3406
TO BE ANSWERED ON 15.03.2018

Piped Water Supply Scheme

3406. SHRI JOSE K. MANI :

SHRI BAHADUR SINGH KOLI :

Will the Minister of DRINKING WATER AND SANITATION be pleased to state:

- (a) whether the Government is providing piped water connections to the villages declared ODF on priority so that toilet usage can be improved;
- (b) if so, the details thereof including the State/UT-wise indicating the number of ODF villages having piped water supply;
- (c) the steps taken to expedite the process of providing piped water supply to the villages yet to be covered;
- (d) whether the Government proposes to restart piped water supply scheme for domestic tap connections which are lying closed; and
- (e) if so, the details thereof?

ANSWER

**MINISTER OF STATE FOR DRINKING WATER AND SANITATION
(SHRI S. S. AHLUWALIA)**

- (a) Yes, Madam. In order to increase the usage of toilets, priority is given for piped water supply schemes in ODF villages under National Rural Drinking Water Programme (NRDWP).
- (b) As per information submitted by States on the Integrated Management Information System (IMIS) of the Ministry, the State wise details of habitations in ODF declared villages having piped water supply is at Annexure.
- (c) Rural drinking water supply is a state subject. Under National Rural Drinking Water Programme (NRDWP), this Ministry provides technical & financial assistance to states to improve the coverage of safe drinking water in rural areas. The responsibility of implementation and execution of various water supply schemes under the programme lies with the State. This Ministry has directed the States to cover the rural households with Piped Water Supply with sustainable safe source. To achieve this, the States have been advised to pool more funds from State plan in view of the enhanced devolution of funds under the 14th Finance Commission and to arrange external assistance or loan from lending institutions over and above the funding from this Ministry under NRDWP. There is also direct funding of substantial amount to rural local bodies for various basic services including water supply. In arsenic & fluoride affected habitations as a short term measure the Ministry has advised the States to provide 8 to 10 litres water per capita per day by installing community water purification plants. In 2017-18, there is an allocation of Rs.7050 Crores under NRDWP (which includes Rs. 2000 crore earmarked for National Water Quality Sub-Mission to tackle problems in Arsenic / Fluoride affected habitations) and till 10.03.2018, an amount of Rs. 6232.30 Crores has already been released to State Governments.
- (d) & (e) State has been advised to keep all the NRDWP schemes functional by converging funds from other State resources, enhanced funds under 14th Finance Commission and other schemes like Mahatma Gandhi National Rural Employment Act (MGNREGA), Pradhan Mantri Krishi Sinchai Yojana (PMKSY) etc. to maintain the proper Operation and Maintenance (O&M). To encourage the higher functionality of the schemes, 25% of total allocation under restructured NRDWP would be provided to States on the basis of functionality of the NRDWP schemes in their States.

Annexure**Annexure referred to in reply of Part(b) of Lok Sabha Unstarred Q. No.3406 due for reply on 15.03.2018**

S.No.	State	Nos. of ODF declared habitations with Piped Water Supply
1	Andaman & Nicobar	107
2	Andhra Pradesh	15946
3	Arunachal Pradesh	3414
4	Assam	9913
5	Bihar	750
6	Chhattisgarh	13512
7	Goa	0
8	Gujarat	31632
9	Haryana	7501
10	Himachal Pradesh	46720
11	Jammu & Kashmir	1389
12	Jharkhand	6554
13	Karnataka	34713
14	Kerala	18403
15	Madhya Pradesh	8759
16	Maharashtra	63619
17	Manipur	731
18	Meghalaya	5220
19	Mizoram	550
20	Nagaland	662
21	Odisha	5563
22	Puducherry	14
23	Punjab	11737
24	Rajasthan	32325
25	Sikkim	2036
26	Tamil Nadu	69214
27	Telangana	7081
28	Tripura	85
29	Uttar Pradesh	2551
30	Uttarakhand	36345
31	West Bengal	28810
Total		465856